

thetic fibre industry on the viable lines, the Government has been extending a number of facilities which include:

- Progressive reduction in fiscal duties on raw materials and capital goods.
 - Zero duty and concessional duty imports of capital goods for export production under Export Promotion Capital Goods Scheme (EPCG).
 - Providing term loans through normal banking channels etc.
 - Easier and faster clearance for foreign technology and financial collaboration proposals, etc.
- (e) Does not arise.

[Translation]

Writing off Bad Loans

*373. SHRI MAHESH KANODIA :

SHRI DAROGA PRASAD SAROJ :

Will the Minister of FINANCE be pleased to state:

(a) the amount which has been written-off by the nationalised banks during the last two years, bank-wise; and

(b) the names of the firms whose write-off amount was more than ten lakhs?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) A statement indicating the amount of bad debts written-off by nationalised banks during 1996-97 and 1997-98 is given in the Statement.

(b) It is not appropriate for banks to disclose the names of the borrowers as the banks are under obligation to maintain secrecy about their customers' affairs under the provisions of statutes. Moreover, the data monitoring system of the Reserve Bank of India (RBI) does not generate borrower-wise information regarding bad debts written-off amounting to Rs. 10 lacs and above.

Statement

Amount written off by the Nationalised Banks during the last two years

(Amount in crore of rupee)			
Sr. No.	Name of the Bank	1996-97	1997-98
1	2	3	4
1.	Allahabad Bank	21.39	46.61
2.	Andhra Bank	37.42	72.58
3.	Bank of Baroda	70.17	157.30

1	2	3	4
4.	Bank of India	217.15	309.29
5.	Bank of Maharashtra	47.30	121.26
6.	Canara Bank	18.20	47.18
7.	Central Bank of India	156.83	154.62
8.	Corporation Bank	0.94	13.69
9.	Dena Bank	58.76	67.87
10.	Indian Bank	10.28	1.37
11.	Indian Overseas Bank	375.73	201.76
12.	Oriental Bank of Commerce	46.22	0.13
13.	Punjab National Bank	150.34	372.70
14.	Punjab & Sind Bank	9.93	16.98
15.	Syndicate Bank	58.79	109.16
16.	Union Bank of India	30.57	16.55
17.	UCO Bank	220.57	176.34
18.	United Bank of India	65.48	29.90
19.	Vijaya Bank	12.72	6.72
Total		1608.79	1922.01

[English]

Errant Non-Banking Financial Companies

*374. SHRI FRANCISCO SARDINHA : Will the Minister of FINANCE be pleased to state :

(a) whether the RBI is considering to release a list of errant Non-Banking Financial Companies through media or newspapers to create awareness among the common people;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the action taken/being taken by the Government against those companies?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) to (c) Whenever Reserve Bank of India (RBI) rejects an application for registration as Non-Banking Financial Company (NBFC) or takes adverse action such as the issue of Prohibitory Orders to an NBFC, a press release is invariably issued. Further, it also issues press notifications cautioning the public in dealing with any particular or group of